

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

48. IA 70/2022 in C.P. (IB)/2517(MB)2018

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 08.04.2024**

NAME OF THE PARTIES:- Capri Global Capital Ltd
Vs.
Monarch Brookfields LLP

Section: 30 U/s 7 of Insolvency and Bankruptcy Code, 2016

ORDER

Counsel, Amir Arsiwala a/w Vidit D Kumat appeared for the RP,
Counsel, Nausher Kohli a/w Sakshi Dure appeared for the Successful
Resolution Applicant and PCS, Nithish Bangera appeared for the Home
Buyers. By consent of the parties list this Application for hearing on
24.04.2024 at 02:30 PM.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)